

DIVISION BENCH
COURT - II

P-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/210(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS MANOJ TOSHNIWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Sanjib Das, Adv.] For the Financial Creditor

Ms. Mahuya Ghosh, Adv.]

Ms. Pallavi Roy, Adv.] For the Resolution Professional

Mr. Mainak Bose, Adv.] For the Personal Guarantor

Ms. Urmila Chakraborty, Adv.]

Mr. Pranav Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. List the matter on **28.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)